

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No, Sir. Even when satellite-based television transmission is introduced, the language of the programme will have to be in one or the other of the existing Indian languages, depending on the coverage area.

Rules for Carrying family members by P.M. and Ministers going abroad

2399. SHRI MRITYUNJAY PRA-SAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the rules for carrying the family members by the Prime Minister or any other Minister while proceeding to foreign countries on official visits;

(b) the extent to which Government bears the travel expenses of such persons and under what circumstances; and

(c) to what extent the expenditure is borne by the Minister himself or by the relatives or friends accompanying the Minister concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (c). As per rule 19 of the Ministers (Allowances, Medical Treatment and other Privileges) Rules, 1957, a Minister proceeding on duty outside India is entitled to such terms in regard to travelling and other expenses as the President may, in each case, decide.

खादी को लोकप्रिय बनाना

2400. श्री सुब्रतन : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खादी को ग्राम प्रादमियों में लोक-प्रिय बनाने के लिए कोई योजना बनाई गई है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नांडीस) :
(क) जी, हाँ। खादी तथा यामोद्योग प्रयोग में हाथ की कताई की तकनीक के प्रयोग द्वारा कताई करते समय कपास में मानव निमित्त रेशा मिला कर उसे हाथ करके पर बुने जाने की एक योजना बनाई। यह मिश्रित वस्त्र मोटे तौर पर मूल्य तथा गुणावत्ता में हाथकरघा तथा मिल श्रेण में निमित्त ऐसे वस्त्रों के बराबर ही होगा और जनरुचि के भी अनुरूप होगा। इस सम्बन्ध में एक बिल संसदीय संयुक्त समिति के विचाराधीन है। प्रोसेसिंग में सुधार करने से विशेष कर खादी पर रंगाई और छपाई करने से बह्वर्जनप्रिय हो गई है। मिले सिलाये कपड़ों पर विशेष बल दिया जा रहा है। वे जनप्रिय सिद्ध हो रहे हैं, विशिष्ट अवधियों में बिक्री बढ़ाने के उद्देश्य से विशेष छूट भी दी जाती है।

(ख) प्रश्न ही नहीं उठता।

Clearance of Power Proposals in Maharashtra

2401. SHRI BHAUSAHEB THOPAT: Will the Minister of ENERGY be pleased to state:

(a) whether the Energy Minister of Maharashtra represented to authorities submitting new proposals and urging for an early clearance of the proposal already furnished by the State Government;

(b) if so, details of the communications and the reaction of the Central Government thereto; and

(c) what are the proposals from Government of Maharashtra which are pending clearance of the Central authorities and how soon this could be expected to be cleared in view of the acute energy shortage in the State?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The Energy Minister of Maharashtra has represented generally that the demand projections of the Tenth Annual Power Survey and the Working Group on Power were on the lower side and did not reflect adequately the potential for load growth and suggested that additional schemes would have to be sanctioned

to meet the demands for power in the Maharashtra State. More projects will be sanctioned depending on the project proposals received from the State and their techno-economic justification, keeping in view the realistic projections of demand for power in the State.

(c) The following project proposals of Maharashtra are pending clearance:—

- (i) Pawana Hydro-Electric Scheme 1 × 10 MW
- (ii) Chandrapura Hydro-Electric Power Scheme Stage-II 2 × 210 MW
- (iii) Girna Hydro-Electric Project 2 × 3.5 MW
- (iv) Bhira Tail Race Hydro-Electric Project 2 × 40 MW
- (v) Ujjini Thermal Power Station 2 × 500 MW

The Pawana scheme has been accorded techno-economic approval by the Central Electricity Authority subject to clearance from environmental angle. Chandrapura scheme Stage-II has also been accorded techno-economic approval by Central Electricity Authority. Both these schemes are to be got approved by the Planning Commission. The other projects are being techno-economically appraised in the Central Electricity Authority. Certain clarifications have been sought and as soon as these are received, the Central Electricity Authority will be in a position to complete their techno-economic appraisal.

Renaming of Khadakvasla Defence Academy

2402. SHRI BAPUSAHEB PARULEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to name the Khadakvasla Defence Academy situated at the foot of Simhagad fort of Chhatrapati Shivaji as Shivaji Defence Academy; and

(b) if not, the reasons for the same?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). There is no proposal to rename National Defence Academy, Khadakvasla. The present name has been in vogue for a long time and involves strong sentimental ties for the officers of the three Services who have been trained in, or otherwise associated with, the institution.

Allocation for Tribal Development in North Eastern States

2403. SHRI SACHINDRA LAL SINGHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the amount sanctioned and work done for the Tribal Development in North Eastern Region States during the last three years, State-wise and year-wise;

(b) the total amount sanctioned during the current year for the Tribal Development in these States, and what percentage the allocation for these States bore to the all-India allocation for these schemes State-wise; and

(c) the details of the Tribal Development schemes and the schemes functioning in these States, State-wise, with the number of persons benefited by these schemes in these States, State-wise, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (c). In the north-eastern region, Arunachal Pradesh, Meghalaya, Mizoram and Nagaland are predominantly tribal, and the entire State Plans are intended to benefit the entire Scheduled Tribe populations in these States/UTs. In the remaining States, viz; Assam, Manipur and Tripura, areas of 50 per cent tribal concentration and over have been carved